

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
114/16	TP 59/17	Hearing	433(e)/ 433(f)	Patel Trading Corporation Vs DSG Buildwell Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

petitioner
REPRESENTATION TO WHOM

SIGNATURE

D. Govardhan
M.S.R. Prasad.
(D. GOVARDHAN)
9739090456

ORDER

Counsel for petitioner is present. He is directed to comply with the relevant provisions of Rules framed under I & B code applicable to the case. He is further directed to explain the Tribunal, as to how this petition is maintainable, in view of the fact that, the Respondents has raised objections on the *liability* dispute.

List it on 09/06/2017.


Member (J)


Member (T)